

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR.

Respondent(s)

(IA No.2/2014 - STAY APPLICATION)

Date : 07-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. Ritesh Agrawal, AOR
Ms. Aishwarya Adlakha, Adv.
Mr. Teejas Bhatia, Adv.

For Respondent(s) Mr. Vishakha, Adv.
Mr. Rajan Kr. Chaurasia, Adv.
Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after four weeks.

(B.Parvathi)
Court Master

(Beena Jolly)
Court Master